

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 241/2021

Raja Muzaffar Bhat

Petitioner

V/s

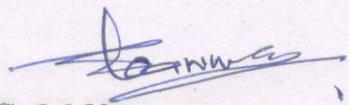
Union of India and others

Respondents

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Respondent
Through counsel


(G. M Kawoosa),
Standing Counsel
9810271255

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 241/2021

Raja Muzaffar Bhat

Petitioner

V/s

Union of India and others

Respondents

In the matter of

Compliance report pursuant to Hon'ble NGT directions on dated 07.02.2024 on behalf of J&K Housing and Urban Development Department.

May it please your honour

The answering respondents respectfully submit as under:-

1. That the Hon'ble NGT while hearing the application on 07.02.2024 has observed and the operative part of the directions is as under:-

“5. Hence, we direct the State Authorities to place on record the action plan as also the time bound manner in which the work disclosed in the report

filed in compliance of the order dated 23.11.2023 will be completed

7. He has submitted that nothing has been done after the said date for remediating the problem on the spot. Hence, let the response be also filed in this regard on the next date of hearing.”

2. That the Commissioner/ Secretary to Government, Housing and Urban Development Department has convened the meeting on 17.02.2024 at 11.00 AM from her Office at Jammu, with Director Geology and Mining Department, Member Secretary, Pollution Control Committee, Deputy Commissioner Budgam, Director Urban Local Bodies Kashmir and Chief Engineer UEED, J&K and Commissioner Srinagar Municipal Corporation. The instructions have been imparted to all the stakeholders to submit action plan and timelines to clear the Solid Waste and Liquid Waste alongside the River Doodh Ganga and Mamath Kull and submit the Action Plan and timeline for execution of the Action plan in



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compliance to Hon'ble National Green Tribunal order dated 07.02.2024. (A copy of Minutes of meeting is enclosed as Annexure R-1)

3. That the Chief Engineer UEED has submitted the action plan with timeline for execution and completion of the project. The detail of the action plan for implementation of sewage projects to be taken are as under:-

S. No	Name of project	DPR Cost (Rs. In lac)	Status of DPR Appraisal by IIT Roorkee	AAA (end date)	Tendering & award of contracts (end date)	Completion of construction (end date)	Trial (end date)
1.	Project Feasibility report for sewerage Treatment Plant and Dry weather flow discharge into Doodh Ganga	5060.47	Appraised	15.03.2024	30.04.2024	31.03.2025	30.09.2025
2.	Project Feasibility report on STP of DWF discharging into Doodh Ganga Nallah from Chadura to Bagi-i-Mehtab	8934.14	31.03.2024	30.04.2024	15.06.2024	15.09.2025	15.03.2026

(A copy of report is enclosed as Annexure R-II)

4. That the Director Urban Local Bodies Kashmir vide her communication dated 28.03.2024 has submitted the detailed Action Plan and the number of measures taken to address the issue of restoration and preservation of

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Doodh Ganga and Mamth Kull on long and short term basis with respect to the area falling under the jurisdiction of Director Urban Local Bodies Kashmir. A **copy of report is enclosed as Annexure R-III).**

5. That the Director Urban Local Bodies Kashmir has approved the decentralized Solid Waste Management Project at the cost of Rs. 270.91 Lacs at Pallar Budgam with waste management centre of 10 TPD capacity has been approved and for Chadura Town at Hayatpora at the cost of Rs. 131.01 lacs consisting of one waste management centre of 4 TPD under long term measures. So far under short term measures taken to protect the Doodh Ganga and Mamth Kull are stated in the report in detail with respect to legacy waste, solid waste, door to door collection, special teams constituted, community and NGOs involvements in awareness programme, Special Sanitation drives, IEC activities have been organized to sanitize the people about the pollution of water bodies and its hazardous. The Director Urban Local Bodies Kashmir has imposed the fine on 21



violators and FIR against the 09 violators. In addition to these routine activities on regular announcement are made on loud speaker in order to prepare general awareness. The vigilance team has been assigned the job to identify the violators and take the action warranted under law. Besides, cleanness drives on every Saturday or Sunday are carried out and special drives on Thursday.

6. That the Srinagar Municipal Corporation has submitted the status of the Solid Waste Management report of Doodh Ganga carried out in their jurisdiction with respect to following points:-

- a. Door to door collection
- b. Removal of legacy waste from the banks
- c. Closure of waste collection point
- d. IEC Campaigns
- e. Enforcement of SWM Rules, 2016
- f. Sunday for Srinagar Programme
- g. Imposition of fine.



A copy of the Status report with respect to Solid waste Management of Doodh Ganga submitted by the Srinagar Municipal Corporation is enclosed herewith as **Annexure R-IV**.

7. That the Srinagar Municipal Corporation is practicing 100% door to door waste collection in his jurisdiction, the Srinagar Municipal Corporation has also made available in the services of sludge clearance vehicles to the residents of area and septic tank clearance. The Srinagar Municipal Corporation is taking the special sanitation drive to remove scattered waste from the banks of Doodh Ganga Nallah and there is no legacy waste anywhere on the banks of the nallah within the jurisdiction of Srinagar Municipal Corporation. The Srinagar Municipal Corporation had installed major waste collection point near the Bagh-I-Mehtab bridge which was completely closed and no waste collection is done there. Further IEC campaign, enforcement of SWM



Rules, 2016, Special sanitation drives and imposition of fine.

8. That the Director, Geology and Mining Department vide his communication dated 20.02.2024 in compliance to the directions of the Hon'ble National Green Tribunal has submitted the detailed report which is enclosed as **Annexure R-V**. The Director, Geology and Mining Department has taken the action against the illegal mining and unauthorized transportation of mineral in and around Doodh Ganga Nallah and imposed the Rs. 14,04,890/- (Rupees Fourteen Lakhs Four Thousand Eight Hundred Ninety only) and also lodged FIRs against the defaulters, seized 75 vehicles. The Director, Geology and Mining Department recommended 34 cases of violation to J&K pollution Control Committee and demand notice to the tune of Rs. 28.50 Lac in this regard, have been issued by J&K Pollution Control Committee. The Director, Geology and Mining Department has taken the concrete measures to control the unauthorized extraction and transportation of minerals followed by



regular awareness drive, round the clock vigil by field functionaries, dismantled and curb all the illegal extraction and transportation of minerals, geo tag photographs enclosed with the report. A mineral check post at a critical spot (Kilkadal Chadura) is being established.

9. That Director, Geology and Mining Department deposited Rs. 1.00 Cr with the Deputy Commissioner Budgam for carrying out restoration works in deference to Hon'ble National Green Tribunal dated 08.03.2022 and identified 07 restoration works alongside the Doodh Ganga and Mamth Kull through Flood Control department which has been completed. Further the year wise detail of funds received as contribution from legal mining concessionaries towards the District Mineral Foundation Trust (DMFT), District Budgam since the Financial Year 2021-22 onward is as under:-

DMFT contribution (Rs. In lacs)		
2021-22	2022-23	2023-24
53.33	94.43	240.95

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Housing & Urban Dev. Department

10. The Joint Director, Water and Soil Conservation department Kashmir vide his communication dated 23.03.2024 (copy enclosed as Annexure R-VI) has furnished the detailed status report with respect to the progress on the development of green belts and green ways on the embankments of the River Dhoodh Ganga in compliance to Hon'ble NGT directions passed in the instant case. The department of Soil and Water Conservation Department submitted the preliminary project report for the development of green belts and green ways on the embankments of River Dhoodh Ganga for stretch of 10 Kms starting from RD 34000 to RD 44000 at Bemina for an amount of Rs. 2183 lacs. On the said site the civil work is required to be executed which, is being allotted to the Irrigation and Flood Control Department on the bank of the Dhoodh Ganga and almost as reported by the I &FC Department, 88% of the work has been completed as on date and the department is still awaiting for their handing over the site. Once the site is to be handed over the Soil and

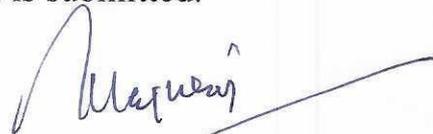


Water Conservation Department will execute the work for afforestation on the banks of Dhoodh Ganga.

11. It is further submitted by the Soil and Water Conservation Department that Administrative Approval to the tune of Rs. 33.50 lacs has been accorded by the Divisional Commissioner Kashmir and also released funds Rs. 14.992 lacs and Technical sanction has been also accorded by the department. The tendering process completed and the contractor has started execution of work on ground by dumping of the required material at the site. However the action plan submitted to the Hon'ble NGT is still under process consequent upon framing of TOR Committee by the Divisional Commissioner Kashmir, EOI was uploaded for the selection of consultants.

An affidavit in support of compliance report is enclosed herewith

Hence compliance report is submitted.



Special Secretary to Government
Housing & Urban Development Department.

Special Secretary to the Government
Housing & Urban Dev. Department

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 241/2021

Raja Muzaffar Bhat

Applicant

V/s

Union of India and others

Respondents

In the matter of :- Affidavit

I, Narinder Khakuria aged 53 years, presently posted as Special Secretary to Government, Housing & Urban Development Department, Civil Secretariat Jammu do hereby state on solemn affirmation that I have read the Compliance report to the afore titled case and the contents of Paras **01 to 11** of the said compliance are true and correct on the basis of the official record available with me and those of paras **01 to 11** based upon the legal advice received by me which I believe to be true.



Narinder Khakuria
Deponent
Special Secretary to the Government
Housing & Urban Dev. Department

Verification:

Verified today on 11/4/24 at Jammu that the averments made here in above are true and correct to the best of my knowledge and belief.

S. N. 33
11/4/24
Sahil Gupta
90 Housing & Urban Dev. Dept - J&K

Certified that Smt./Sh. Narinder Khakuria
Who is Sahil Gupta
and with me today
presented to me on 11/4/24
the 11/4/24 who
& I administered
Swore/Solemnly affirmed to the contents
of this affidavit, hence attested.

[Signature]
Oath Commissioner

Narinder Khakuria
Deponent
Special Secretary to the Government
Housing & Urban Dev. Department

A review meeting with regard to the directions passed in the above titled case was convened by the Commissioner/Secretary to Government, Housing & Urban Development Department through virtual mode on 17/02/2024 in which the following officers participated:-

1. Commissioner, SMC.
2. Director, Urban Local Bodies, Kashmir.
3. Director, Geology & Mining Department.
4. Member Secretary, Pollution Control Board.
5. Director Finance, H&UDD.
6. Chief Engineer, UEED.
7. Special Secretary (N), H&UDD.
8. Special Secretary (Legal).
9. Assistant Legal Remembrance, H&UDD.
10. Joint Director, Planning.

Point of Discussion:

CORE ISSUES:

A. Sewage Management

1. Action Plan and timeline for restoration of the environment, preventing discharge of sewage in unscientific manner in drains of river Doodh Ganga and Mammth Kul (CE, UEED & Commissioner, SMC).
2. Action Plan and timeline for setting-up of decentralized and centralized STPs and stoppage of discharges from waste discharging points to Doodh Ganga and Mammth Kul (CE, UEED & Commissioner, SMC).

B. Solid Waste Management:

1. Action plan and timeline for stopping dumping of untreated solid waste on the banks of Doodh Ganga and Mammth Kul and remove of legacy waste from the banks of Doodh Ganga and Mammth Kul (Commissioner, SMC, Director, Local Bodies, Kashmir and DC Budgam).

PCA.
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2. Action Plan and timeline for preventing illegal mining at river Doodh Ganga and Mammth Kul (Director, Geological and Mining Department, J&K).

At the very outset, all the aforesaid participants were apprised about the directions of NGT dated 07/02/2024, wherein, the NGT has expressed dissatisfaction over the manner in which Government has proceed in the matter. Further, members were intimated that the NGT has directed to submit detailed action plan and timelines regarding remediation of the problem of discharge of untreated sewage and dumping of solid waste on the banks of Doodh Ganga and Mammth Kul and also directed to file response to the Report dated 12/01/2022 (filed on 14/01/2022) by the Additional Secretary, H&UDD with regard to the measures taken on Sewage Management.

The Chief Engineer, UEED, informed the meeting that the funds have been released related to STPs. That two DPRs were submitted to IIT Roorkee for vetting, however, IIT Roorkee has raised certain observations with regard to one of the DPRs which was got prepared by SMC from the Consultants (IP Global). The Commissioner/Secretary, Housing & Urban Development Department, directed the Chief Engineer, UEED, and Commissioner, SMC, to sort out the issue and get the appraisal of DPR concluded expeditiously.

The DC Budgam stated that the funds to the tune of Rs. 3.03 lacs stands released and the action with regard to 07 works has been completed and remaining 03 works will be completed soon, and assured to furnish the details of actions of works completed and timeline with regard to remaining 03 works.

The representative of Pollution Control Board has expressed that the 02 rivers are still polluted and measures need to be taken to arrest the drainage of garbage and untreated sewage in Doodh Ganga and Mammth Kul due to which water quality is deteriorating day by day.

The Director, Geological and Mining Department, stated that the measures have been taken to stop illegal mining on the banks of both rivers and presently, no activity of illegal mining has been reported and assured submission of report in this regard.

The Director, Local Bodies, Kashmir has informed the meeting that the requisite funds have been released and the action plan has been prepared to comply with the directions of the NGT strictly, and assured the action plan with timeline will be submitted very soon.

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Under Secretary to the Govt.

The Commissioner Secretary, H&UDD, also directed the Special Secretary (N) to seek the report from the Soil Conservation Department in lines with the directions of the NGT.

Commissioner, SMC submitted that open garbage shed at Beghi-e-Metab has been removed and littering on the banks of Doodh Ganga also stopped. Further, short term measures to treat sewage on SOS basis is being done. However, stated that sewage can be fully treated after installation of STPs. He further informed that the services of Consultants, (IT Global) who prepared DPRs, are not presently utilized due to expiration of their term of contract. The Chair directed the SMC to work out the appraisal of DPR, in consultation with Chief Engineer, UEED, and, thereafter, action be taken in reference to the queries raised by the IT Roorkee.

The Chair directed all the stakeholders to furnish Action Plans with timeline with regard to treatment of sewage (installation of decentralized and centralized STPs) and stopping of solid waste on the banks of rivers Doodh Ganga and Mammth Kul and also action taken so far with regard to the report dated 12/01/2022 (filed on 14/01/2022) filed by Additional Secretary, H&UDD, in the NGT, so that, consolidated compliance report is prepared and filed well in time pursuant to the directions dated 07/02/2024.

Meeting ended with thanks to the Chair.

Narinder Khajuria
26.02.2024
(Narinder Khajuria)

Special Secretary to Government
H&UDD

No:-HUD-LIT0MISC/26/2021-9019

Dated:- 26.02.2024

Copy to the:-

1. Commissioner, SMC for information and necessary action.
2. Director, Urban Local Bodies, Kashmir for information and necessary action.
3. Director, Geological & Mining Department for information and necessary action.
4. Member Secretary, Pollution Control Board for information and necessary action.
5. Chief Engineer, UEED for information and necessary action.
6. Private Secretary to Commissioner Secretary to Government H& UDD for information of the Commissioner Secretary.

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Under Secretary to the Govt.
Housing & Urban Deptt.



सत्यमेव जयते

UNION TERRITORY OF JAMMU & KASHMIR
OFFICE OF THE CHIEF ENGINEER
URBAN ENVIRONMENTAL ENGINEERING DEPARTMENT (J&K)
Main Office Suliman Shopping Complex, Srinagar-190001, Kashmir (J&K)
Camp Office (Nov-April) Transport Nagar, Narwal, Jammu-180006
e-mail: cejkueed8@gmail.com



भारत 2023 INDIA

Commissioner / Secretary to Government,
Housing & Urban Development Department
Civil Secretariat Jammu

No: CE/UEED/TS/CS/332-333
Dated: 19/02/2024

Subject: Submission of Action plan for implementation of Sewerage projects approved for implementation on the orders of Hon'ble NGT passed on OA 241/2021.

Reference: Directions issued during review meeting held on 17/02/2024.

Madam,

Enclosed kindly find the action plan for implementation of sewerage projects approved for implementation on the orders of Hon'ble NGT passed on OA 241/2021 for favour of further necessary action at your end.

Yours faithfully,

Encl. 1 leaf

(Er. Naseer Ahmad Kakroo)
19/02/2024
(Er. Naseer Ahmad Kakroo)
Chief Engineer.

Copy to the:

1. Senior Law Officer H&UDD for information.

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Under Secretary to the Govt.
Housing & UD Deptt.

Action Plan for implementation of sewerage projects to be taken up on the orders of
Hon'ble NGT passed on OA 241/2021

S. No	Name of project	DPR Cost (Rs. In lac)	Status of DPR Appraisal by IIT Roorkee	AAA (end date)	Tendering & award of contracts (end date)	Completion of construction (end date)	Trail run (end date)
1	Project Feasibility Report for Sewerage Treatment Plant and Dry Weather Flow discharge into Doodh Ganga	5060.47	Appraised	15-03-2024	30-04-2024	31-03-2025	30-09-2025
2	Project Feasibility Report on STP of DWF Discharging into Doodh Ganga Nallah from Chadura to Baghi-Mehlab	8934.14		31-03-2024	30-04-2024	15-09-2025	15-03-2026

PCA

Pr Singh

Under Secretary to the Govt.
Housing & UD Deptt.

Naseer 19/02/2024.

(Er. Naseer A Kakroo)
Chief Engineer



404
Government of Jammu & Kashmir
Directorate of Urban Local Bodies Kashmir
Habitat Centre, Bemina, Srinagar

Annexure R-111
(17)

The Commissioner/ Secretary to Government,
Housing & Urban Dev. Department,
Civil Secretariat Jammu / Srinagar.

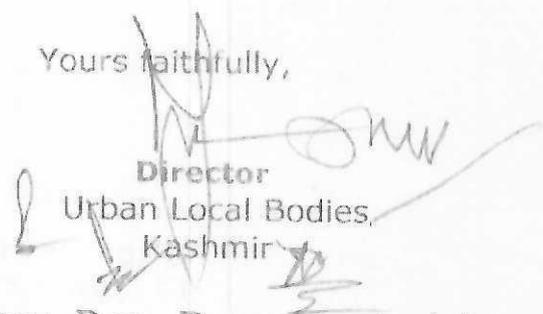
No: -DULB/Plg/241-III/2023-24/ 9/69-71 Date: -20 03.2024

Subject:- Action Taken Report in compliance to the directions of the Hon'ble NGT dated:- 18.10.2021 in O.A No.241/2021 title Raja Muzaffar Bhat V/S Union of India & ors.

Madam,

Kindly find enclosed herewith the Action Taken Report in compliance to the directions of the Hon'ble NGT dated:-18.10.2021 in O.A. No.241/2021 titled Raja Muzaffar Bhat V/S Union of India & ors, for favour of information and further necessary action.

Yours faithfully,


Director
Urban Local Bodies,
Kashmir

Copy to the:

1. Senior Law Officer, Housing and Urban Dev. Department civil secretariat Jammu for information.
2. Private Secretary to Commissioner/Secretary to Government, Housing & Urban Development Department civil Secretariat, Srinagar for information of the Commissioner/Secretary

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Under Secretary to the Govt.
Housing & UD Deptt.

Action taken report under OA 241/2021 of the Hon'ble National Green Tribunal regarding Restoration of Dood Ganga Nallah and MamathKaul.

In compliance to the directions of the Hon'ble National Green Tribunal passed in O.A. No. 241/2021 titled **Raja Muzaffar Bhat V/s Union of India & others**, the Department has taken a number of measures to address the issue of restoration and preservation of Doodh Ganga River and Mamath Kull **on long and short terms basis**. The action taken report on the actionable points/ measures taken by the department is submitted as under: -

A. Long term measures taken by the Department:

1. In order to redress the issue of handling / managing and disposal of waste generated in the towns of Kashmir Division, an action plan for establishment of decentralized Solid Waste Management centers for all 40 Urban Local Bodies of Kashmir Division have been passed, which include **MC Chadoora and MC Budgam** as well.
2. The overall cost of the project for (40) ULBS of Kashmir Division for establishment of decentralized facilities is Rs. 239.72 Crores (Revised cost). The Budgam and Chadoora towns are important towns of Central Kashmir and keeping in view the importance of the towns, decentralized SWM projects have been approved for Budgam town at the cost of Rs. 270.91 Lakhs at Pallar Budgam with Waste Management Centers of 10 TPD capacity (2 plants of 5 TPD each) and for Chadoora town at Hayatpora at the cost of Rs 131.01 Lakhs consisting of 01 Waste Management Center of 4 TPD capacity, which will help in preservation of water bodies of Mamath Kull Budgam and Doodhgana Chadoora.

The Waste generation details of two towns viz Municipal Council Budgam & Municipal Committee Chadoora is given hereunder: -

S. No	ULB Name	Population	No of Households	No of Wards	Waste Generation in (TPD)	Projected Waste generation (TPD)
1	Budgam	18022	3204	13	9.21	10.88
2	Chadoora	7616	1269	13	3.05	3.60

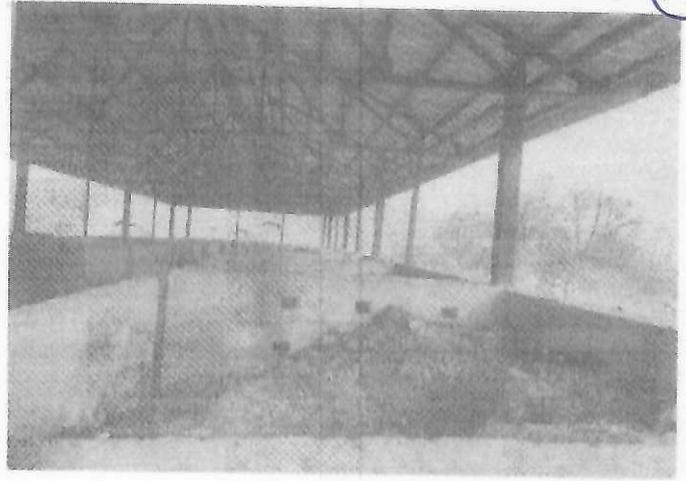
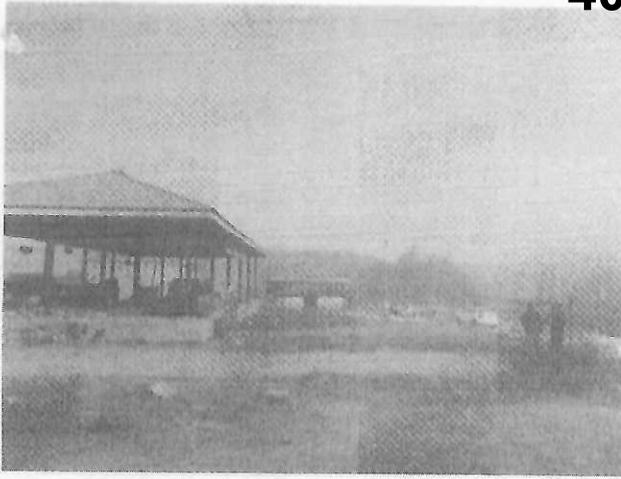
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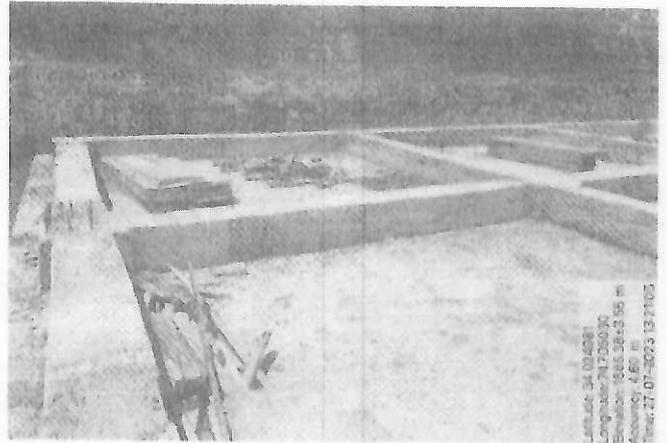
The work on the project at MC Chadoora has been completed & WMC is working in full swing.

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Waste Processing Centre Chadoora



Under Construction Waste Processing Centre at Budgam

whereas, at MC Budgam, the work was allotted & construction work is in progress & expected to be completed by April 2024. The photographs of the work are enclosed herewith for favour of information

A. Short term Measures taken to Protect DoodhGanga and MamathKaul:

In compliance to the directions of the Hon'ble National Green Tribunal passed in O.A. No. 241/2021 titled **Raja Muzaffar Bhat Vs Union of India & others**, the Department has prepared an **Action Plan of Rs 3.70 Crores** for providing **Chain-link Fencing** along water bodies to prevent **Doodh Ganga and Mamath Kaul from littering**, also the installation of Signages with Anti Littering messages in Budgam and Chadoora are proposed as per the allocation of **Rs 3.70 Crores, released under Capex Budget 2023-24.** The works are expected to be completed by the end of April 2024.

Apart from this, the following immediate measures have been taken to protect the water bodies Doodh Ganga and Mamath Kaul:

a. MamathKaul Under MC Budgam

- Legacy waste of quantity more than 40 MT laying on the bank of Mamath Kull have been lifted and processed at Tral under the ongoing biomining works contract. Land reclaimed is proposed to be beautified by way of development of View park. A DPR to the tune of **Rs 32.94 lacs** has been prepared and work is in progress

PCA

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Housing & UD Deptt.

- To prevent the open littering of waste & segregation at source by the households, MC Budgam has distributed (5746) Dustbins in the town and Chadoora has also distributed about (1500) Dustbins so far to households residing within the town limits.
- Around 500 pine trees have been planted by MC Budgam on the embankments of Mammat Kaul to ensure that soil does not wash in the Mamath Kaul and to give more green cover to the area.
- Till date more than One Hundred Thirty only (130) Sanitation drives along the embankments of MammathKull from Mamath to Railway Bridge Ompora have been conducted by MC Budgam. Besides, special sanitation drives are being carried out twice in a week to keep the Kull and its surroundings neat and clean from all kinds of waste.
- Fifty-Five (55) IEC activities have been organized in the areas falling alongside of the water body to sensitize the people about the pollution of water bodies and its hazards, which have been given wide publicity through print & electronic media.
- Twenty-Eight (28) No's Sign boards have been installed with warnings/ cautions on the banks of the water bodies;
- Community Heads/ Senior citizens/ NGOs/School Children and volunteers have been involved in awareness programmes among general public.
- In compliance to the instructions issued by the Directorate MC Budgam, sanitation / cleanliness drives are frequently carried out at Mammat Koul;
- A special sanitation drive in supervision of Team from Directorate of Urban Local Bodies Kashmir has been conducted on 26 – 27 May, 2023 & a week long thematic sanitation activities from 19 – 24 June 2023. Regular IEC activities have been carried out since then to make citizens aware and ensure that no littering has been practiced by people of MC Budgam.

b. Doodh Ganga River Under MC Chadoora: -

- Doodh Ganga also known as Chatche Kull passes through the Chadoora Town and around two (02) Kilometers of stretch of Doodh Ganga traverse the town.
- Legacy waste of quantity **more than 90 MT** laying on the site on the bank of Doodh Ganga have been lifted and shifted to Tral where biomining is completed. **As on date there is no Legacy waste lying along the bank of Doodh Ganga.**
- **100% door to door collection** & more than 95 % segregation at source has been achieved in all the wards of the Chadoora Town.
- Thirty (30) No Banners (Big and Small) and 3 No Digital LED display boards at various locations including banks of Nallah Doodh Ganga have been installed for awareness of general public, also announcements are made on public address system regarding cleanness of Doodh Ganga. Masjid Committees/ Augaf Committees of town Chadoora were also requested to make general public aware about the importance of cleanness of water body.
- Special teams have been constituted by MC Chadoora vide Order No: - MC/CHD/2021/2451-55 dated 11.12.2021, and No: MC/CHD/2021-22/3388-91 Dated 24.03.2022, to keep strict vigil on the encroachments of banks of Nallah and littering of waste by the inhabitants.
- During last few days, the Vigilance teams of MC Chadoora have imposed fine on twenty-one (21) violators and Nine (09) No. of FIRs have also been filed against the violators to serve a deterrent to the violators.

PCA
Pr Singh
 Under Secretary to the Govt.
 Housing & UD Deptt.

[Handwritten signature]

- Special sanitation drives in supervision of 408 from Directorate of Urban Local Bodies Kashmir have been conducted to make citizens aware and ensure that no littering has been practiced by people of MC Chaddora. Waste recovered during these special sanitation drives has been properly processed off at Waste Management Centre at NagamHayatpora

21



Reclaimed Land after Biomining of Legacy waste at MC Tral

1. Routine activities: -

1. Regular announcements are made on loud speakers by the employees of MC Budgam&Chadoora and the team already constituted is conducting door-to-door awareness programmes. Also, IEC activities are carried regularly on the theme of source segregation and ban on single use Plastic/littering of Waste/garbage and ill effect of SUP. During the drives jute/cotton bags are distributed among the households residing around MammatKaul & Doodhganga as an alternative to polythene/plastic bags. Feed backs from the general public are received and valid suggestion will be taken due care. The awareness and action taken has created a good response from the general public and seems to encouraging and satisfying.
2. In order to Create awareness among the general, awareness massages are disseminated through LED Digital displays installed within the limits of MC Budgam&Chadoora. In addition, the additional awareness message boards/ Signages/ Hoardings, have also been installed on the embankments of Mammat Kaul & Doodhganga as well as whole town.
3. A team of Employees headed by In-charge sanitation has been assigned the job to keep vigil /watch on the inhabitants /commuters littering the garbage /waste in the above said Kull. The team has also been instructed to identify the litterers/violators and action as warranted under law is initiated against the violators. The MC Budgam&Chadoora has also identified the violators and the case has been registered against the violators who had been found violating the water regulation and management act.
4. This office in continuation to already scheduled cleanliness drives on every Saturday & Wednesday carries out special sanitation drives every week on Thursday.

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Housing & UD Deptt.

Director
Urban Local Bodies
Kashmir

SRINAGAR MUNICIPAL CORPORATION

Status of Solid Waste Management of Doodh Ganga:

Door to door waste Collection:

The Srinagar Municipal Corporation is practising 100% door to door waste collection throughout the city including from the house holds putting up on the both sides of Doodh Ganga canal from Bagh-i-Mehtab to Hokarsar. 20 Hooper/Light Commercial vehicles are deployed in the said area which are assigned to collect the waste from the door step. This daily exercise has fully controlled littering on the banks of the Doodhganga Canal within the jurisdiction of Srinagar Municipal limits. The SMC has also made available services of sludge clearance vehicles to the residents of the area and septic tank clearance of the above areas is being taken and addressed on priority. The collection of waste from door step and clearance of septic tanks of the houses etc. has helped to stop waste and grey water entering in the Doodh Ganga Nallah.

Removal of legacy waste from the Banks;

The waste collected at various spots on the banks of the Doodganga has been completely removed and there is no legacy waste anywhere on the banks of the Nallah within the jurisdiction of Srinagar Municipal Corporation. Special sanitation drives are undertaken to remove scattered waste from the Nallah.

Closure of Waste Collection Point:

One major waste collection point was installed near the Baghi Mehtab Bridge very close to Doodganga Nalla where there were instances of waste blowing to the Nallah. The said waste collection point has been completely closed down and no waste collection is done there.

IEC Campaigning:

Regular information, education and communication activities are being also conducted in the area and people living on the banks of the Nallah are being educated not to litter the Nallah. Encouraging results have been observed as people living there are handing over the waste to the Safai Karamcharis at the doorstep and are not littering the Nallah any more. The IEC activities are constantly held. Announcements are being made in the said area and Imams of Masjid's are also canvassing to keep the Nallah clean in the sermons they deliver on Fridays and so on.

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Srinagar

Enforcement of SWM Rules 2016:

Some of the people who are not implementing the direction and stopping to litter the Nallah, warnings are being issued to resist from such practices. In the event of continuous default, strict action is being taken against the offenders. The Corporation has penalized 65 offenders who are being found littering the Doodh Ganga Canal and recovered an amount of Rs.2,90,500/- from the defaulters. Besides, 21 offenders have been prosecuted for littering the Doodhganga in the year 2023 in the Hon'ble Court of Municipal Magistrate Srinagar. One shopkeeper namely, Mr. Ghulam Qadir Khan S/O. Mohammad Ramzan Khan R/O. Tengpora, Bypass, Srinagar has been imposed with a fine of Rs. 1.00 lac on 21/12/2023 for throwing a huge collection of waste on the banks of the Nallah at Tengpora Bypass, Srinagar vide memo No. SMC/SWMO/CSO/760-65.

The residents putting up on the banks of the Doodh Ganga have stopped throwing of garbage in the stream.

Sunday4Srinagar Programme:

Under the SMCs said initiative, special sanitation drives are conducted in the water channels, water bodies and other un attended spots. The SMC has conducted more than 140 such kind of sanitation drives in the Doodhganga Nallah in the past 24 months and cleared this canal from waste. The said initiative is taken in collaboration of the general public in an endeavour to make the residents more responsible stakeholder. This innovative programme is continuously being pursued and SMC is duty bound to clean all the water channels of the waste and litter. Besides sanitation drives held under Sunday for Srinagar Programme held as per following schedule, regular sanitation drives are being held alongside the Doodhganga Channel:-

Date	Name of the area
8/10/2022	Rawathpora bund to Barzulla Bridge
	Channapura bridge to Khan Mohalla
22/10/2022	Old Barzulla Bund to Foot Bridge Barzulla
	Rambagh Bridge to Tengpora Bridge
4/11/2022	From Rawathpora Bridge to Rambagh Bridge
16/11/2022	Barzulla Bridge to Tengpora Bridge via Bulbul Bagh Bund
24/11/2022	Bank Colony Rawalpura Bund to Foot Bride Rawalpura
	Pirbagh Bridge to Rawalpura Bridge
3/12/2022	Rawathpora Bridge to Barzulla Bridge
	Barzulla Bridge to Tengpora Bridge via Bulbul Bagh
15/12/2022	Rambagh Bridge to Tengpora bridge via old Barzulla Gujjar Bund
27/12/2022	Old Barzulla Bridge to Tengpora Bridge

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4/1/2023	Channapora Bypass Bridge to Housing Colony Sanat Nagar
24/1/2023	Rawathpora Bridge via Khan Mohalla upto Barzulla Bridge
31/1/2023	Bulbul Bagh Bund to Tengpora Bridge
11/2/2023	Pir Bagh Bridge to Rawalpora Bridge
16/2/2023	Rawalpora Bridge to Foot Bridge via Bank Colony
19/3/2023	Doodhganga Zampa Kdal upto Shumshan Bomi
	Padshahi Bagh Ghat upto Rather Mohalla (Partly)
2/4/2023	Padshahi Bagh Ghat upto Rather Mohalla
7/5/2023	Old Barzulla Bund
21/5/2023	Tengpora Bund near Pump shed
1/10/2023	Kursoo Padshahi Bagh Bund
15/10/2023	Rather Mohalla Padshahi Bagh Bund
29/10/2023	Rambagh Bund upto Jawahir Nagar
26/11/2023	Rambagh Bund towards Allochi Bagh
7/1/2024	Padshahi Bagh Bund
21/1/2024	Natipora Doodhganga Bund upto Channapora Bund

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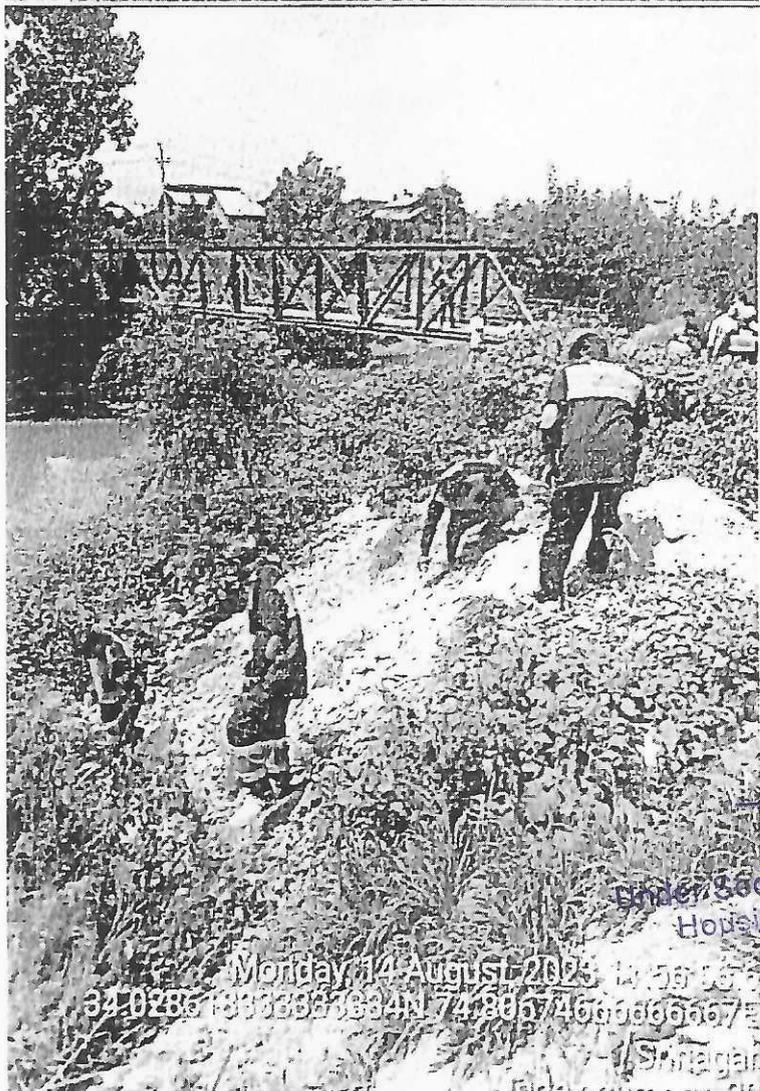
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Under Secretary to the Govt.
Housing & UD Deptt.



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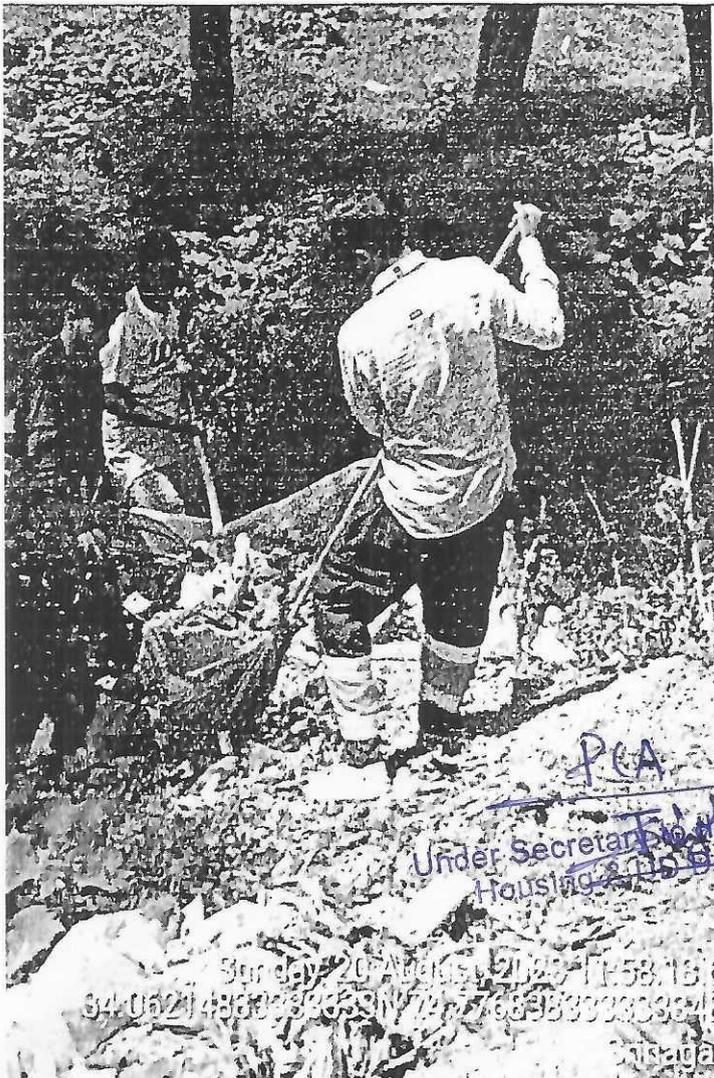
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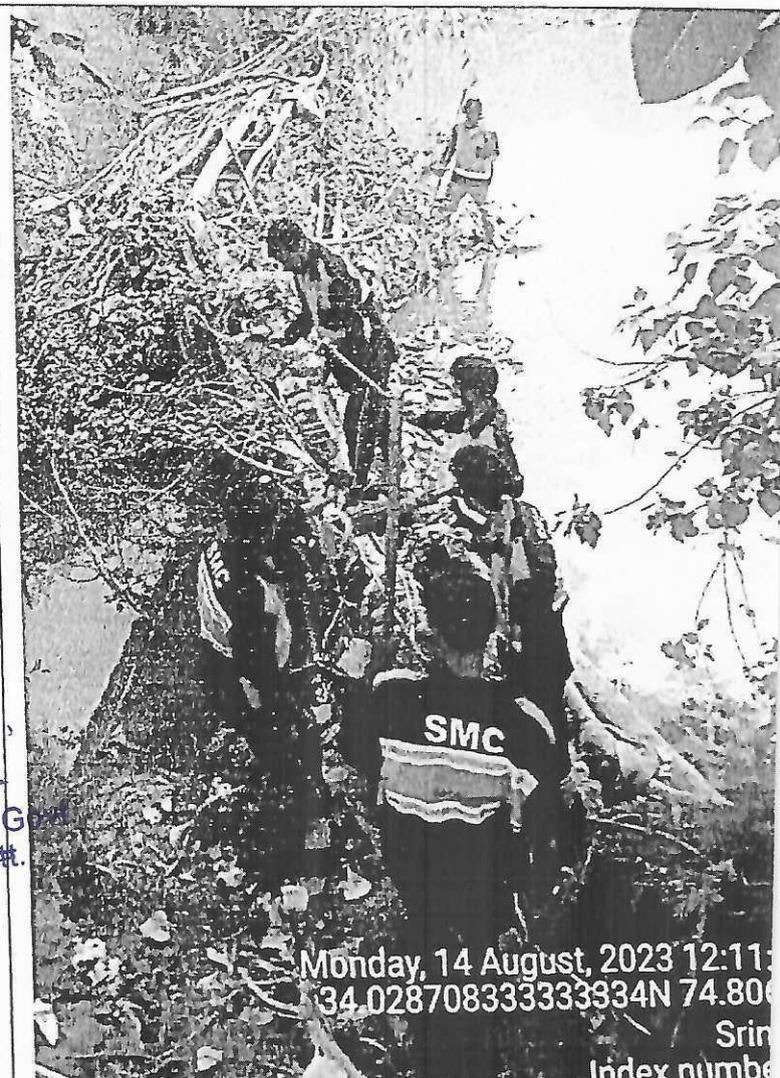


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 Housing & P.S. Deptt.

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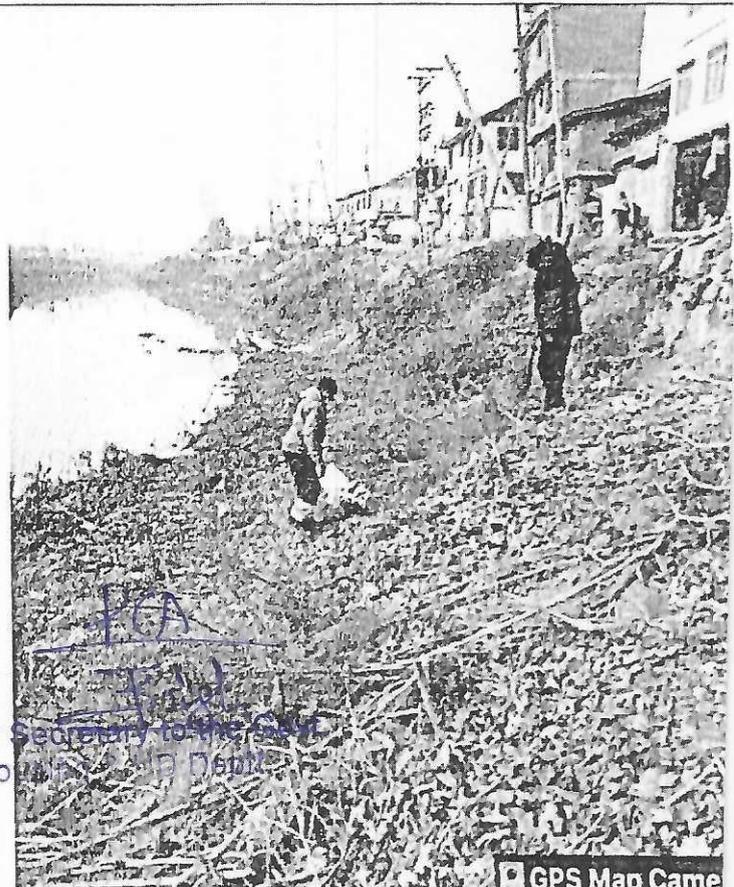


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Google



GPS Map Camera



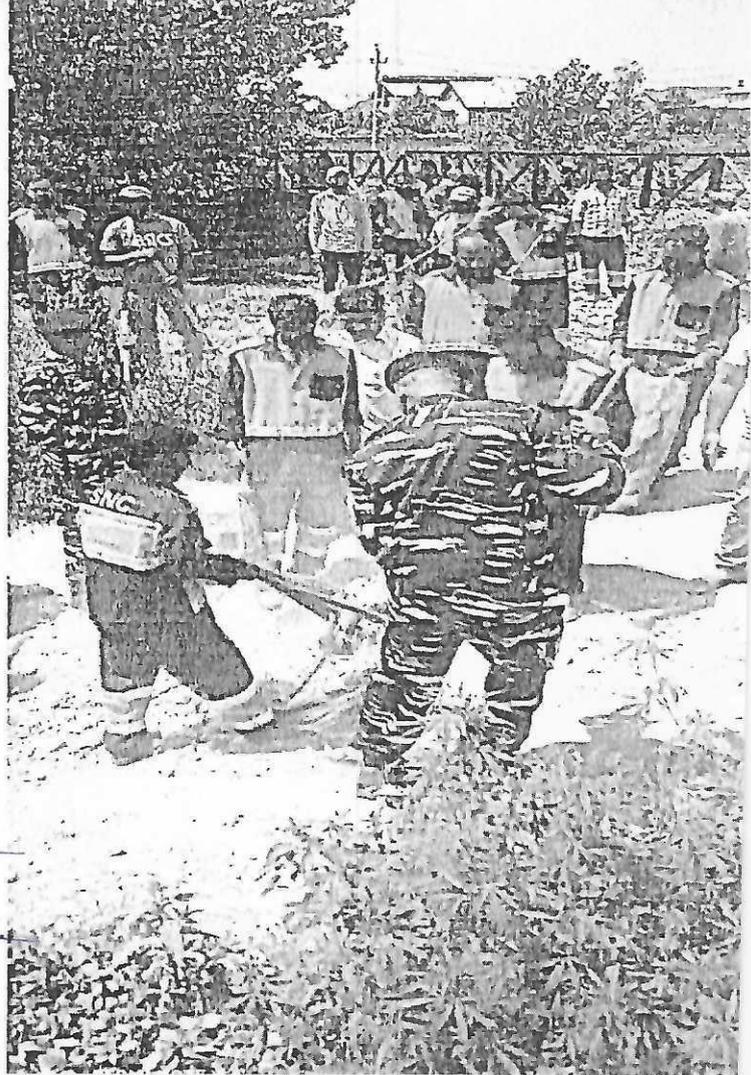
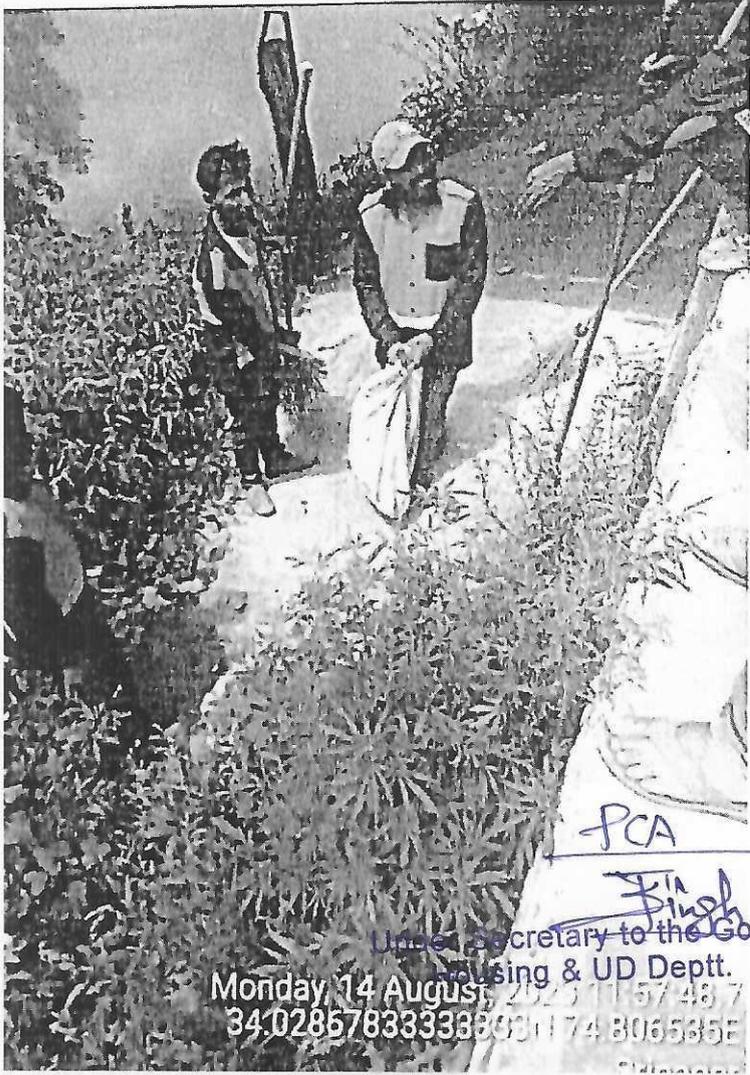
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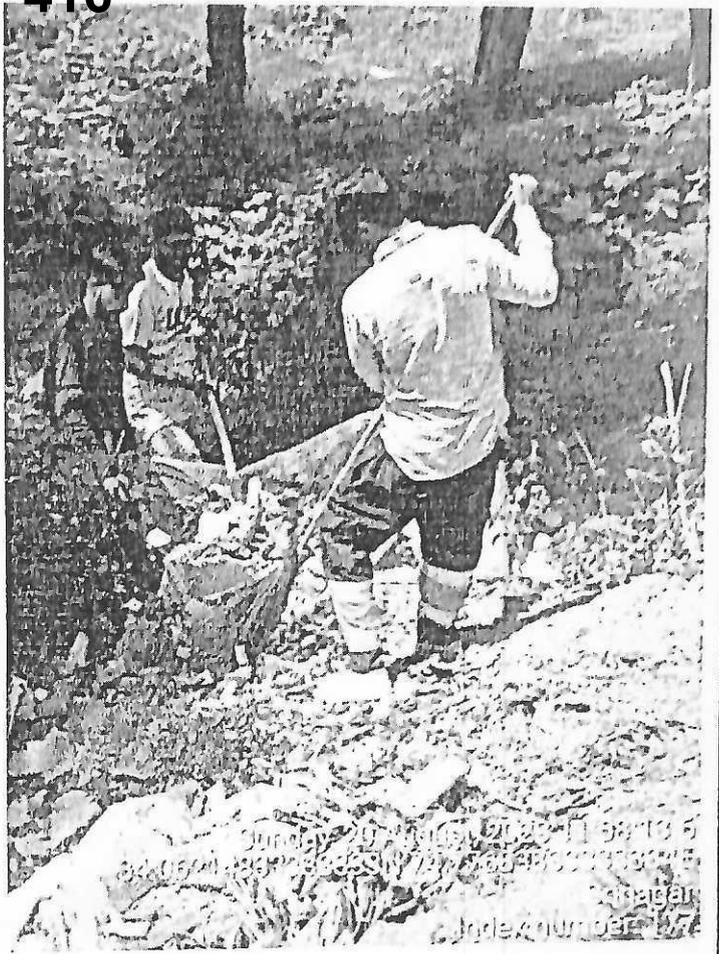
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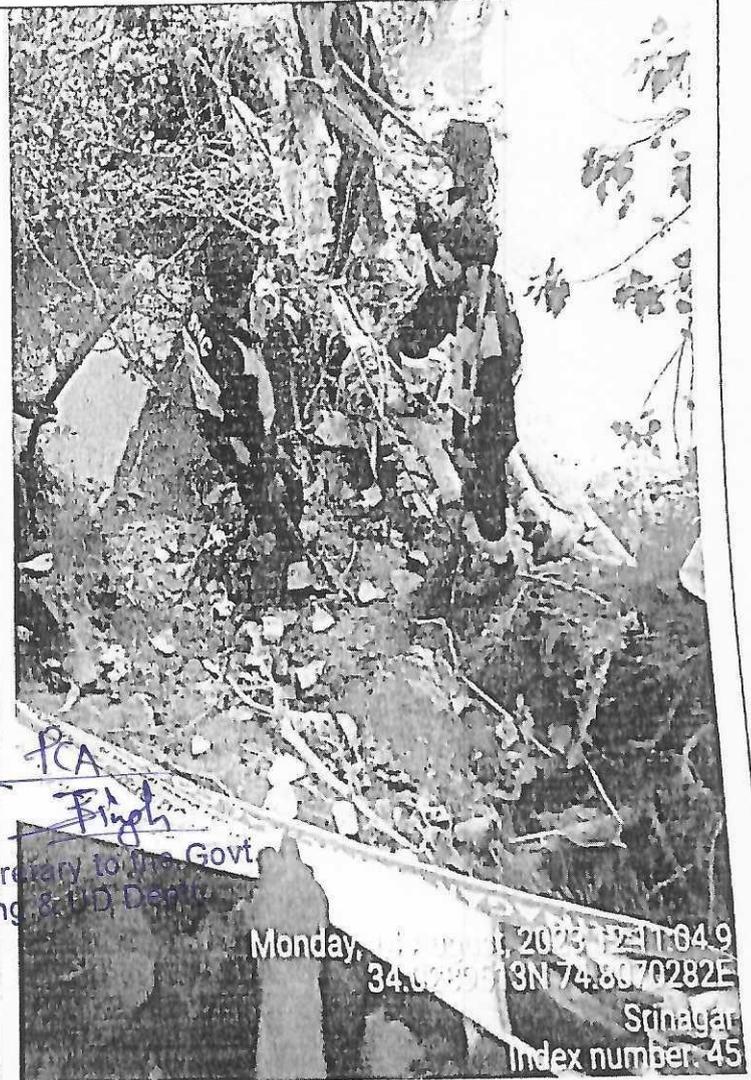
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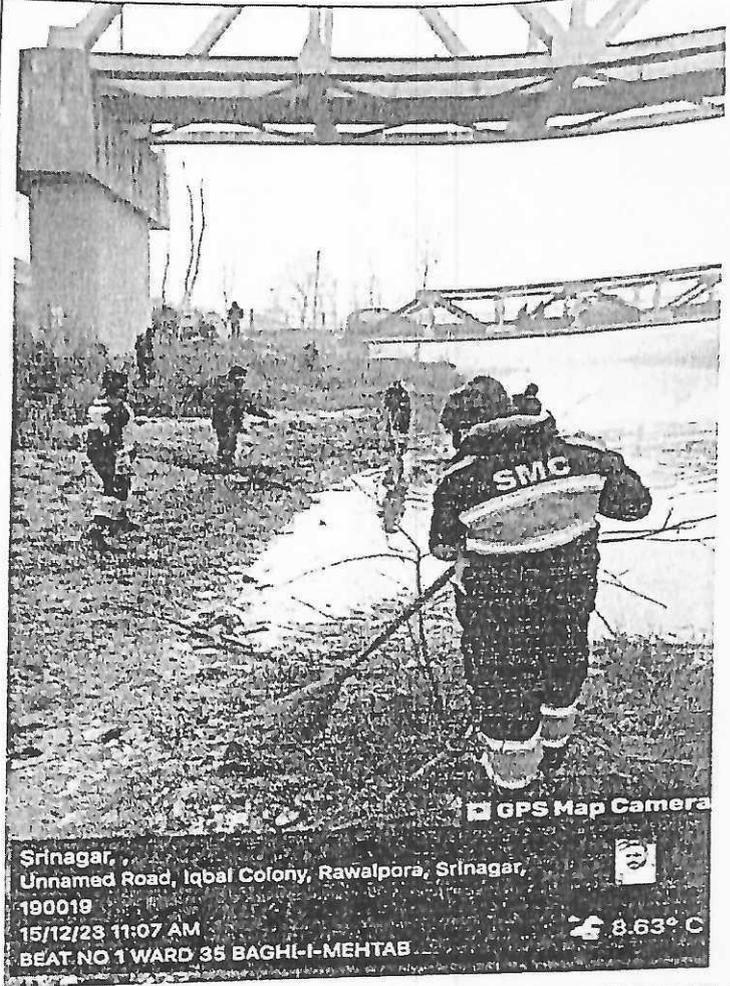
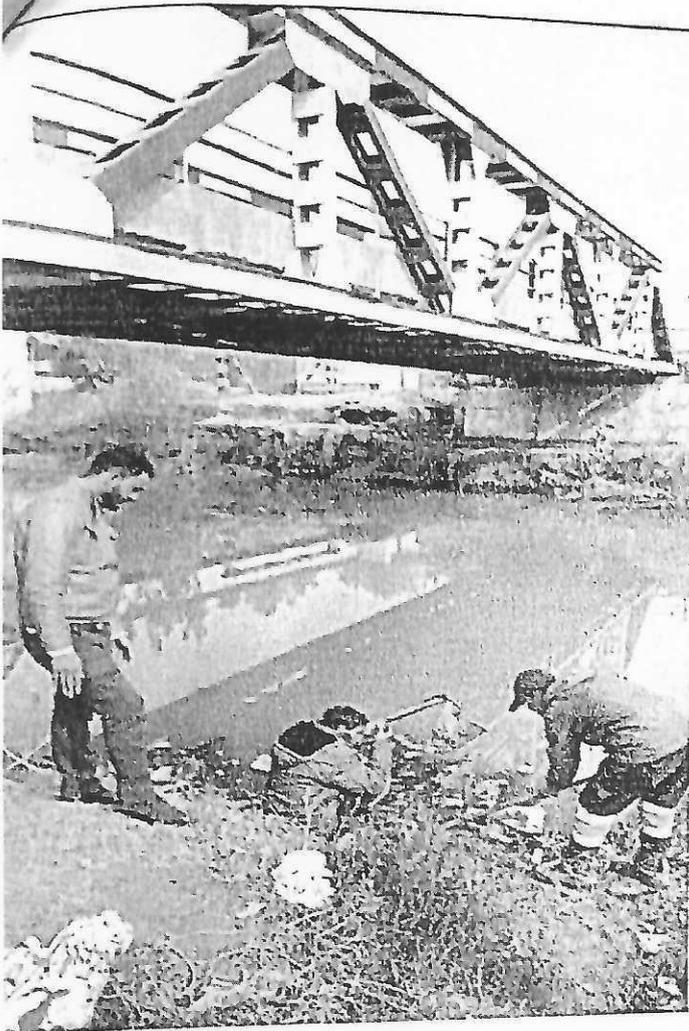
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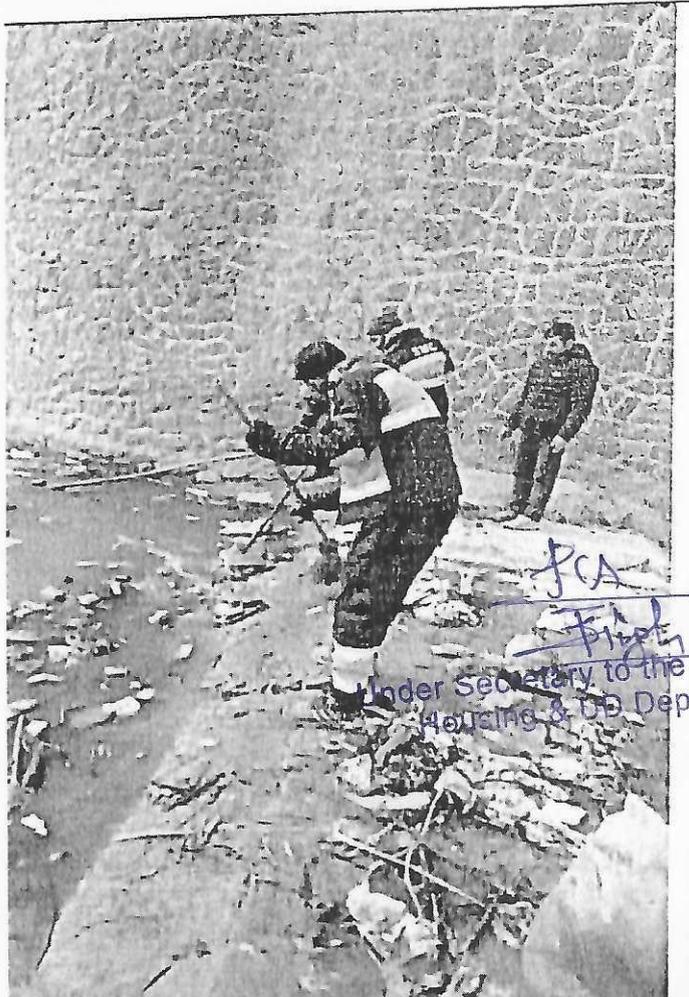
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JCA
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Mr. Ghulam Qadir Khan
 S.O. Mohammad Ramzan Khan
 R.O. Tengpora Bypass Batmaloo Srinagar.

IMPOSITION OF FINE

Whereas, on 20/12/2023 during the routine visit of the area of Tengpora Bypass Doodhganga Srinagar, falling under the jurisdiction of Ward No. 28, you were found involved in the following offence:

-Unloading of a truck load of expired juice on the banks of Doodhganga River near Tengpora Bypass which is punishable under 4 (2) of SWM Rules, 2016 and J&K Municipal Corporation Act, 2000.

Whereas, the said offence is in contravention of the Solid Waste Management Rules 2016 read with SMC SWM Bye-laws 2019 and penalties are levied imposed on defaulters for the contraventions under the said Rules/Bye-laws and non compliance of directions issued by Hon'ble National Green Tribunal in an OA No: 241 of 2021 in the matter of Raja Muzaffar Bhat V/S. Union of India & others.

Now, in exercise of the powers conferred under Chapter VIII (Clause 12) schedule II (Fine/Penalty), vested in Commissioner, SMC and delegated in favour of undersigned vide order No. 1502 of 2020 dated 13/11/2020, you are hereby fined Rs. 50,000/- (Rupees fifty thousand only) and imposition of environmental costs to the tune of Rs. 50,000/- (Rupees fifty thousand) under "Polluters to Pay" principle with the warning to refrain from disposing of the waste in contravention of the Rules. In case of repeated offence, the Corporation is empowered to proceed further against you in accordance with the law.

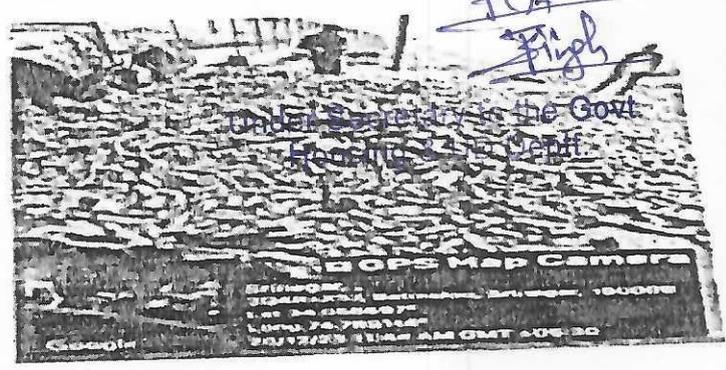
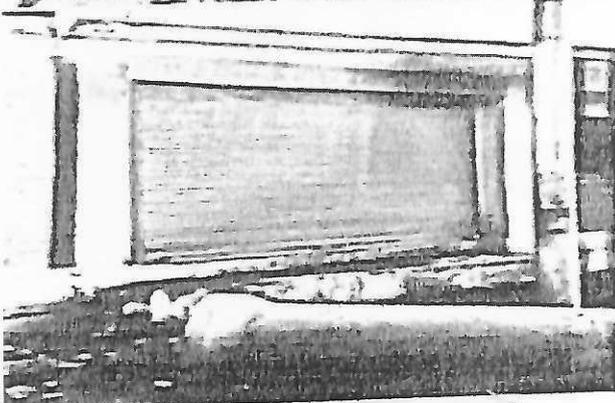
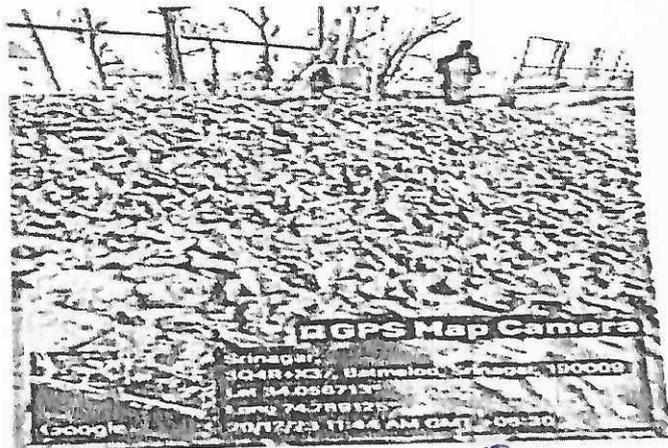
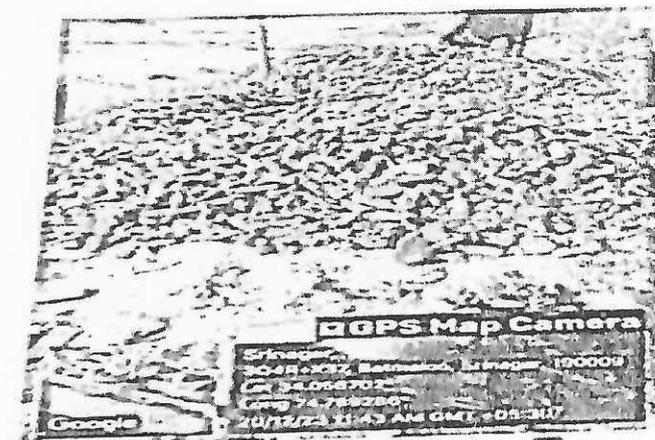
Therefore, the fine imposed on you, shall be deposited within 03 days with the Ward Officer concerned failing which the amount shall be recovered as an arrears of land revenue as per the provisions of Land Revenue Act, 1996 read with the provisions of J&K Municipal Corporation Act, 2000.

Chief Sanitation Officer,
 Srinagar Municipal Corporation

No: SMC/SWMO/CSO/ 760-65
 Dated: 21/12/2023

Copy to:

1. Commissioner, SMC for kind information.
2. Joint Commissioner (S), SMC.
3. Public Relations Officer, SMC for information & necessary action.
4. Sanitation Officer (S), SMC
5. Ward Officer, Ward No. 28 for information and necessary action



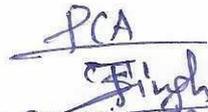


**OFFICE OF THE CHIEF SANITATION OFFICER
SRINAGAR MUNICIPAL CORPORATION**



Statement of Challans presented in the Court against following offenders for littering Doodh Ganga water channel.

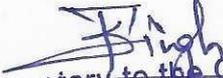
S.No	Name & address of offender	Site at	Challan issued vide No: dated	Prosecuting officer
1.	Mohd Ashraf Lone Service Station	Tengpora Bypass	No.SMC/W-32/149 dated 13.05.2023	Ward Officer
2.	Bashrat Ahamd Bhat Motor Service Station	Tengpora Bypass	No.SMC/W-32/144 dated 15.05.2023	Ward Officer
3.	Arfat Dar Dar Motor Service Station	Tengpora Bypass	No.SMC/W-32/145 Dated 15.05.2023	Ward Officer
4.	Shabir Ahmad Dar Zaid Motors	Old Barzulla	No.SMC/W-32/1549 dated 16.03.2023	Ward Officer
5.	Mohammad Maqbool Boola Motors	Old Barzulla	No.SMC/W-32/1548 Dated 16.03.2023	Ward Officer
6.	Muzaffer Ahmad Lone	Guruduwara Lane Baghat	No.SMC/W-32/112 dated 04.05.2023	Ward Officer
7.	Mohd Yousuf New Kashmir Steel	Tengpora Bypass	No.SMC/W-32/147 dated 15.05.2023	Ward Officer
8.	Muzaffer Ahmad Dar	Old Barzulla Bund	No.SMC/W-32/976 dated 18.12.2023	Ward Officer
9.	Dilnawaz Ahmad Momos Point	Old Barzulla Bund	No.SMC/W-32/977 dated 18.12.2023	Ward Officer
10.	Saher Collection	Old Burzalla	No.SMC/W-32/986 dated 18.12.2023	Ward Officer
11.	Nazir Ahmad Dar	Old Burzalla Bund	No.SMC/W-32/987 dated 18.12.2023	Ward Officer
12.	Mohammad Yaseen	H/No:45 Rawatpora Baghat	No.SMC/W-32/1065 dated 03.01.2023	Ward Officer
13.	Ajaz Provision Store	Bul Bul Bagh Barzalla	No.SMC/W-32/1066 dated 03.01.2023	Ward Officer
14.	Abdul Wani Majeed	Old Barzulla Bund	No.SMC/W-32/979 dated 18.12.2023	Ward Officer
15.	Hilal Provisional	Old Burzalla	No.SMC/W-32/978 dated	Ward Officer

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16.	Store Gh. Mohammad Dar	Bund Bul Bul Bagh Bund	18.12.2023 No.SMC/W-32/980 dated 18.12.2023	Ward Officer
17.	Jan Provision Store	Old Barzulla Bund	No.SMC/W-32/1982 Dated	Ward Officer
18.	Ab Rashid Bat	Old Barzulla	No.SMC/W-32/981 dated 18.12.2023	Ward Officer
19.	Zahoor Ahmad Dar	Old Barzulla	No.SMC/W-32/983 dated 18.12.2023	Ward Officer
20.	Mudasir Ahmad Dar	Old Barzulla Bund	No.SMC/W-32/984 dated 18.12.2023	Ward Officer
21.	Janhangir Bakery	Old Barzulla Bund	No.SMC/W-32/985 dated 18/02.2023	Ward Officer


 Chief Sanitation Officer,
 Srinagar Municipal Corporation

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 Under Secretary to the Govt.
 Housing & UD Deptt.

Chief Sanitation Officer,
 Srinagar Municipal Corporation
 Dated: 6th Feb., 2024



Government of Jammu & Kashmir
DIRECTORATE OF GEOLOGY & MINING

4th Floor, J. L. Nehru Udyog Bhawan, Rail Head Complex, J&K, Jammu - 180012
4th Floor, Sanat Ghar, Bemina, Srinagar-191202
Ph. +91-191-2477903 (Jammu); +91-0194-2493588 (Srinagar); Email- dgmjak@gmail.com

Commissioner/Secretary to Government,
Housing & Urban Development Department,
J&K, Civil Secretariat, Jammu.

No. 1038/MCC/DGM/DMO/Bud/22/1096A

Dated:20-02-2024

Sub: Action Taken Report of the Geology & Mining Department w.r.to illegal mining in Doodhganga Nallah and Mammath Kull in deference to the Orders of the Hon'ble National Green Tribunal.

Ref: Original Application No. 241/2021 in Case Titled '*Raja Muzaffar Bhat Vs Union of India & Ors.*'

Madam,

Apropos to the instructions given in the last meeting, held on 17.02.2024, regarding the above noted subject and reference, the detail of the orders passed by the Hon'ble NGT in the instant matter and the Action Taken Report of this (Geology & Mining) department is submitted here under:-

- In terms of the Hon'ble NGT's (Principal Bench New Delhi) Order dated 18.10.2021, a five member Joint Committee of CPCC, J&K PCC, Deputy Commissioners of Srinagar, Budgam and Director, Urban Local Bodies, J&K was constituted with the direction to undertake visits to the sites in question, to look into the water quality in terms of fecal coliform, quality of sewage being discharged, solid waste being dumped on the banks and action plan prepared by the River Rejuvenation Committee (RRC) for J&K, constituted as per orders fo the Tribunal in O.A 671/2018. The said Joint Committee was also directed to submit its report to the Tribunal within 02 months.

Further, On the basis of order dated 18.10.2021 of the NGT, a meeting was convened under the chairmanship of the Principal Secretary to Government, H&UDD on 28.12.2021 to discuss the progress made on short and long term measures suggested by the aforesaid five member Committee. After threadbare discussion, among others, the Director Geology & Mining was directed to follow complete regulations and guidelines while leasing out or carrying out of any mining activities of the mentioned rivers and to submit a report in this regard.

- Further, the report of the above said Joint Committee dated 14.01.2022 filed before the Hon'ble NGT found its mention in the subsequent order dated 08.03.2022 of the NGT. The relevant part pertaining to this Department is reproduced as under:-

"D. REGULATION OF MINING ACTIVITIES

Two mineral blocks 11/bud and 12/bud in Doodh Ganga Nallah have been e-auctioned by the District Level Auction Committee, Budgam. Presently, the extraction from both the blocks is being carried out in a controlled and scientific manner in accordance with the approved mining

Page 1 of 4

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Housing & U.D Deptt.

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plans, environmental clearances and consent to operate issued by PCC. The extraction is limited upto 1 mtr. Depth as per the approved mining plan. Checkpoints have been established at the exit of both the mineral blocks where officials have been deployed to monitor the extraction and transportation of minerals.

No illegal extraction is being allowed anywhere in the adjacent areas of nallah. Whenever complaints are received about illegal extraction, prompt action is taken against the same. So far, 27 vehicles/machines found involved in illegal extraction and transportation of minor minerals in the areas were seized and penalty of Rs.3,41,060/- has been realized from offenders. Besides, registration of FIR's against the persons involved in illegal extraction.

Extraction of minor minerals from Mamath Kull has been completely stopped after the only exit point near Mamath Bridge was disrupted.

Plantation drives have been conducted by the ULBs and target of 25000 plantation has been fixed by the Department for reducing the pollution and enhancing beautification....."

- However, in terms of the said Order dated March 8, 2022 passed by the NGT, the UT of J&K was held responsible for failing to prevent the dumping of solid waste, discharge of untreated sewage and illegal mining in Doodhganga and Mamath Kull, District Budgam. The order also mentioned of the loss caused due to illegal mining in the form of value of minerals and to the environment. It was directed to pay interim compensation of Rupees One Crore each under all three heads to be deposited in a separate account for utilization of restoration of environment.
- Further, in terms of the Order dated 07-02-2024, nothing specific instructions have been issued with regard to the Geology & Mining Department.
- Thus, in compliance to the NGT's orders dated 08.03.2022 and 30.05.2023 in the instant application No. 241/2021, the Action Taken Report of the Department of Geology & Mining is summarized here under:-

A. Action against Illegal Mining

- The Department has been taking strict action against any occurrence of illegal mining and unauthorized transportation of minerals in and around Doodhganga Nallah i.e. seizure of vehicles/machinery involved, lodging of FIRs against the violators and imposition of fine under rules. The Department has seized 75 vehicles/JCBs involved in illegal mining in and around Doodhganga Nalla and realized **Rs.14,04,890/-** (Rupees Fourteen Lakhs, Four Thousand, Eight Hundred and Ninety Only) as compounding of offence from the offenders and on-spot fine upto 03-08-2023.
- The Department have recommended 34 cases of violations to J&K Pollution Control Committee vide. District Mineral Officer, Budgam's No. DMO/Bud/DGM/F-05/2903-2906 dated 27.12.2022 for imposition/recovery of Environmental Compensation under Environmental Protection Acts and Rules made thereunder. Demand notices to the tune of Rs.28.50 lakhs in this regard have been issued by J&KPCC to the said offenders vide Order Nos.1-34 J&K PCC, all dated 11.05.2023.
- Illegal extraction of minerals has been completely stopped in Mamath Kull after the only entry/exit point near Mamath Bridge was dismantled and subsequent construction of crated wall/check dams on the Upstream and Downstream of Mamath Bridge.

B. Steps taken to arrest Illegal Mining

- Strict instructions have been issued through circulars to field functionaries of the Department for taking concrete measures to control the unauthorized extraction and transportation of minerals which is regularly followed up.

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- ii. Round the clock vigil by the filed functionaries, besides regular inspections by the Multi-Departmental District Level Task Force constituted by the Government.
- iii. Regular awareness drives have been and are being conducted to sensitize stakeholders/general public about the importance of systematic and scientific mining, conservation and development of mineral and overall environment sustainability besides the adverse impact of haphazard mining. Administrative Secretary, J&K Mining Dept. presided over one such awareness programme and kick-started the regressing activity in Doodhganda Nalla, besides on spot checking/inspection of the mining blocks on 03.08.2023. Pictures are enclosed as **Annexure-I**.
- iv. Few local volunteers have been encouraged to pass on any valid information regarding illegal mining to the District Mineral Officer concerned for immediate action.
- v. All the entry and exit points of the vulnerable spots prone to illegal mining in Doodhganga Nalla have been dismantled to curb the illegal extraction/transportation of minerals.
- vi. Due to strict action under law, against illegal miners/transporters and effective ground and door-to-door awareness among the local population about the adverse impact of the haphazard and illegal mining also spreading awareness of methods of systematic and scientific mining among the mineral concessionaries, no incident of illegal mining has been observed/reported from the area for the last more than two months which is also acknowledged by the petitioner through his social media posts/tweets. Screen shot of some of the tweets are enclosed as **Annexures II & III**.
- vii. Geo-tagged Photographs captured during the field inspection of Doodhganga Nalla on 01.08.2023 depicting the present position of Nallah are enclosed as **Annexure-IV**.
- viii. In order to improve round the clock surveillance to curb illegal extraction and transportation of minerals from Doodhganga Nalla, a Mineral Check Post at a critical spot (Kilkadal Chadoora) is being established.

C. Restoration Works in the Affected spots/areas.

- i. In deference to the Hon'ble National Green Tribunal's Order passed on March 8, 2022, **Rupees One Crore** were deposited with the Deputy Commissioner, Budgam by the Department of Mining, J&K for carrying out restoration works in the affected areas. Accordingly, **seven (07) restoration works** were identified and executed in Doodhganga Nalla and Mamath Kull through Flood Control Department which stands completed. Physical verification report of the said works issued by the District Statistics and Evaluation Officer, Budgam is enclosed as **Annexure V**.
- ii. The Department is furthering its efforts in compliance to the Hon'ble NGT Orders with the support of the District Administration concerned to curb illegal mining besides regulating the mining done by legal mineral concessionaries as per the rules governing the subject.

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Pr Singh
Under Secretary to the Govt.
Housing & UD Deptt.

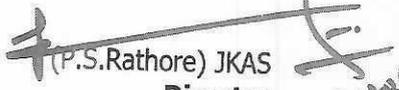
Besides, the year-wise detail of funds received as contribution from legal mining concessionaires towards the District Mineral Foundation Trust (DMFT), District Budgam since the Financial Year 2021-22 onward is as under:-

DMFT contribution (Rs. In lacs)		
2021-22	2022-23	2023-24
53.33	94.43	240.95

The above funds are at the disposal of DMFT Budgam, headed by the Deputy Commissioner concerned for utilizing the same in terms of the Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKK) Guidelines for the mitigation of the areas and the population affected by mining activities.

It is as such requested to kindly incorporate the above Action Taken Report of this (Geology & Mining) Department in the consolidated ATR of the UT of J&K to be filed before the Hon'ble National Green Tribunal by or before the next date of hearing of the instant matter listed on 03.03.2024.

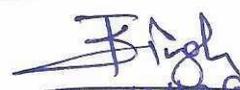
Yours faithfully


(P.S. Rathore) JKAS
Director
Geology & Mining, J&K
20.02.2024

Encls: As above

Copy to the:

1. Commissioner/Secretary to the Government, Mining Department, J&K Civil Secretariat Jammu for information.
2. Joint Director, Geology & Mining, Kashmir for information.
3. District Mineral Officer, Geology & Mining, Budgam for information.
4. Legal Cell, Directorate of Geology & Mining, J&K for record.



Under Secretary to the Govt.
Housing & UD Deptt.

Annexure-I



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Prish
Under Secretary to the Govt.
Housing & UD Deptt.

Annexure-II



Dr Raja Muzaffar Bhat @rtimuzaffar · 3d
For last 58 days Illegal Riverbed Mining in Doodh Ganga, Shali Ganga streams have been stopped. Appreciate action taken by DC Budgam @akshaylabroo. I am grateful to Principal Secretary HUDD ,Mining Secretary & SMC Commissioner as well
Save Doodh Ganga
@OfficeOfLGJandK @diprjk



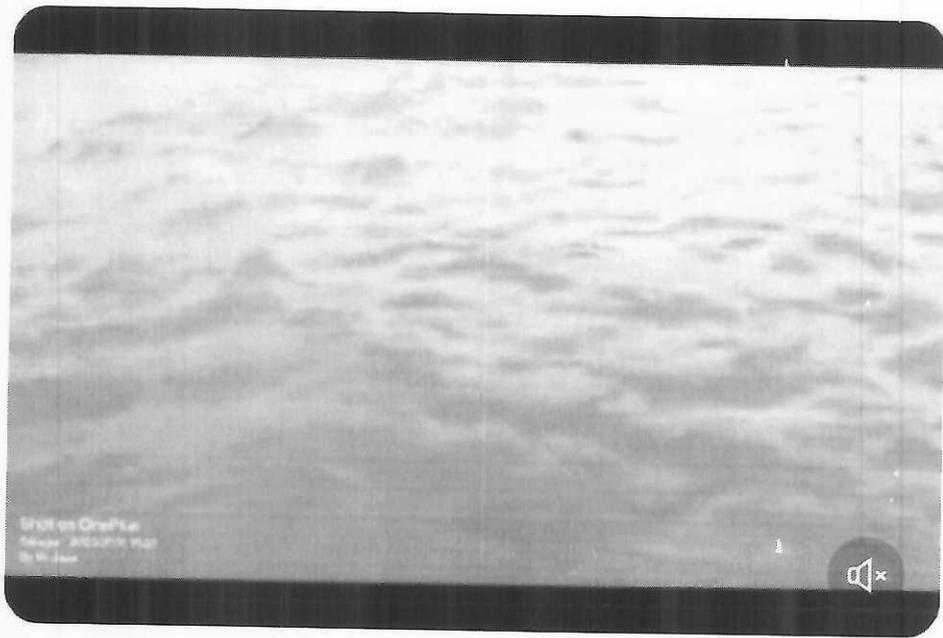
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Prish
Under Secretary to the Govt.
Housing & UD Deptt.

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Annexure-III



Dr Raja Muzaffar Bhat @rti... · 06 Jul
Doodh Ganga is getting cleaner again as Illegal Riverbed Mining has been stopped in Chadoora. I am grateful to Principal Secretary HUDD Mr Prashant Goyal , SMC Commissioner @AtharAamirKhan , Director ULB Kashmir Muthara Masoom, DC Budgam @akshaylabroo for their support.



Office of LG J&K and 9 others

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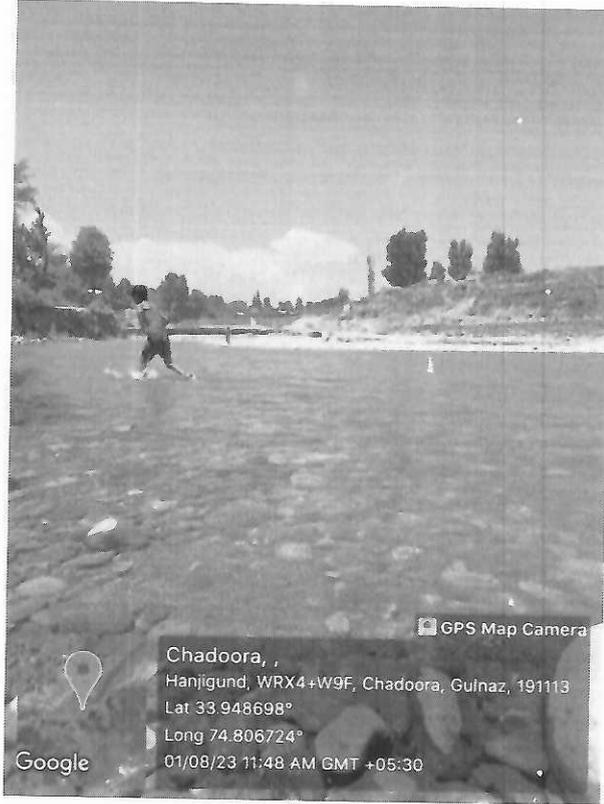
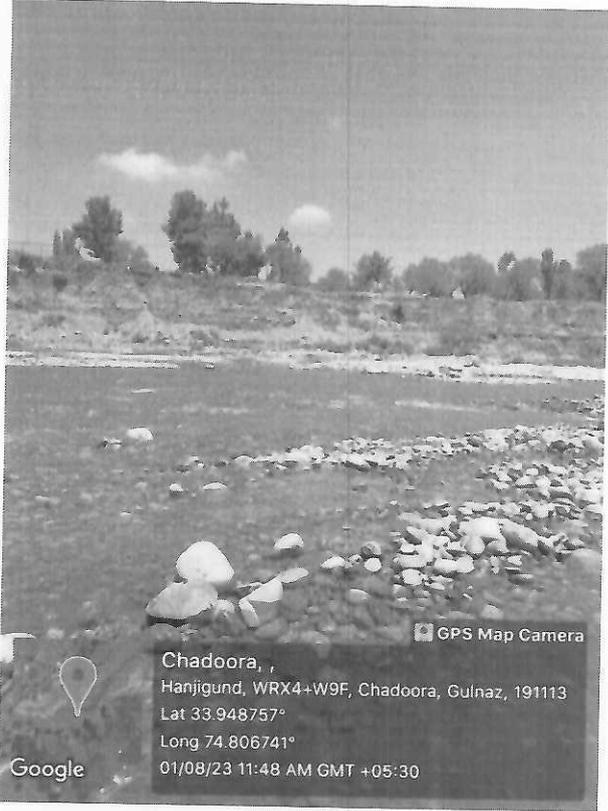


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Pr Singh

Under Secretary to the Govt.
Housing & UD Deptt.

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PCA

Under Secretary to the Govt.
Housing & UD Deptt.

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Annexure-V

Annex-2

PHYSICAL STATUS OF WORKS TAKEN UNDER DOODHGANGA NALLAH & MAMATH NALLAH IN COMPLIANCE TO THE NATIONAL GREEN TURBULENCE (PRINCIPAL BENECH NEW-DELHI) ORDER IN ORIGINAL APPLICATION NO. 241/2021, as on 24/05/2023.

S. No.	Name of work	Allotment No & Date	Allotted Amount (In Lacs)	Date of start	Physical Status of work
1	Construction of concrete protection wall on either side of Mamath Nallah (tributary of bridge)	39 of 09/2022	10.02	27/09/2022	100% Completed
2	Construction of protection work on left side of Doodhganga nallah near Ashrafyeh Maid	41 of 09/2022	9.55	09/10/2022	100% Completed
3	Construction of protection work on right side of Doodhganga nallah through a 20m span near the house of Usair Ahmad Dar.	43 of 09/2022	19.20	10/10/2022	100% Completed
4	Construction of protection work on left side of Doodhganga nallah near Degree college Chadoora by way of crate protection work at spots.	44 of 09/2022	27.66	10/10/2022	100% Completed
5	Construction of crated fall check dam on Mamath Nallah Tributary of Budgam Nallah D/S Mamath Bridge	64 of 10/2022	20.21	17/11/2022	100% Completed
6	Construction of crate protection bund on left and right side of Doodhganga Nallah at Chadoora and Hanji-Gund at spots from RD 21843 21868 & RD 21900-24105 M	72 of 11/2022	12.69	18/02/2023	100% Completed
7	Construction of Crated fall D/S Mamath Bridge (Budgam Nallah)	79 of 12/2022	2.49	19/02/2023	90% Completed
Total			99.83		

Sd/-
Executive Engineer,
FSC Division Narbal.

G.O.

Government of Jammu & Kashmir
Office Of District Statistics and Evaluation Officer
Budgam-191111
Email: dsebudgam@dtg.gov.in budgamdse@gmail.com

Sub: Executive Summary of 05 Works executed under National Green Turbulence.

Pursuant to the Chief Planning Officer Budgam's letter no. DDCI/NGT/591 dated: 15.04.2023, wherein the undersigned has been assigned to submit executive summary report on the already verified below mentioned works executed under National Green Turbulence, the summed up report is appended below:

Executive summary of physically verified Works:

S. No.	Name of the Work	Estimated cost	Status of AAA	Status of Tender	Allotted Cost	Bill Amount	Type of Asset Created	Status of work	Observations if any
1	Crated work fall Check dam on Mamath Nallah (Tributary of Budgam Nallah) U/S Mamath Bridge	20.66 Lacs	Accorded	E-tender	20.21 Lacs	20.20 Lacs	Crate Protection Work	Complete	Work found executed on ground
2	Construction of concrete protection wall on either side of Mamath Nallah D/S Mamath Bridge	13.03 Lacs	Accorded	E-tender	10.02 Lacs	10.02 Lacs	Cement Concrete Protection walls	Complete	Work found executed on ground
3	Crated Protection work on left side of Doodhganga Nallah near Degree college Chadoora	34.46 Lacs	Accorded	E-tender	27.66 Lacs	27.66 Lacs	Crate Protection Work	Complete	Work found executed on ground

PCA
High
Under Secretary to the Govt.
Housing & UD Deptt.

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Government of Jammu & Kashmir
Office Of District Statistics and Evaluation Officer
Budgam-191111
Email: dseobudgam.jk@gov.in, budgamdseo@gmail.com

Crate Protection work at spots.									
4	C/o of Protection work on right side of Doodhganga Nallah (Sloughed Portion) near house of Fayaz Ahmed Dar	22.49 Lacs	Accorded	E-tender	18.20 Lacs	18.20 Lacs	Crate Protection Work	Complete	Work found executed on ground
5	C/o of Protection work on left side of Doodhganga Nallah near Ahlehadis Masjid	10.79 Lacs	Accorded	E-tender	8.54 Lacs	8.54 Lacs	Crate Protection Work	Complete	Work found executed on ground

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[Signature]
District Statistics and Evaluation Officer
Budgam

[Signature]
Under Secretary to the Govt.
Housing & UD Deptt.



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Government of Jammu and Kashmir,
Office of the Joint Director, Kashmir,
Soil & Water Conservation Department.

Email: jdkmr706@gmail.com
JASVREKAD

Amr... R-VI
B/S

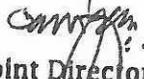
The PCCF/ Director,
Soil & Water Conservation Department,
J&K Govt. Jammu.

No: JDSC/Kmr/24-25/Doodhganga file/449-52 Dated 30-03.2024.
Sub: Status report on the Development of Green Belts (Afforestation). Green Ways on the embankments of River Doodhganga in District Srinagar and Budgam for 2022-23, in pursuance to the directions of the Hon'ble NGT in the case O.A.No.241/2021 titled Raja Muzafar Bhat v/s Union of India & ors.

Sir,

With reference to above cited subject matter, kindly find enclosed the Status report on the Development of Green Belts (Afforestation). Green Ways on the embankments of River Doodhganga in District Srinagar and Budgam for 2022-23, in pursuance to the directions of the Hon'ble NGT in the case O.A.No.241/2021 titled Raja Muzafar Bhat v/s Union of India & ors as submitted by District Soil Conservation Officer Srinagar vide letter No: DSCO/Sgr-Gbl/1663 dated 30.03.2024 for information and further necessary action at your end, please.

Yours faithfully,


30.03.24
Joint Director
Soil and Water Conservation Department,
Srinagar, KASHMIR.

01. PCCF/Director, Soil & Water Conservation Department J&K, Jammu for favour of information please.
03. Special Secretary (N) Housing and Urban Development Department for favour of information please.
04. Private Secretary to Divisional Commissioner Kashmir for favour of information to the Divisional Commissioner Kashmir please.

PCA

Under Secretary to the Govt.
Housing & UD Deptt.



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Department of Soil & Water Conservation
Office of the District Soil Conservation Officer
District Srinagar/Ganderbal

Phone 2488190

Fax 01912488190

E-mail dscsrinagar@gmail.com

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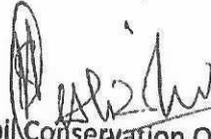
the contractor has started execution of work on ground by way of dumping of the required material at the sites.

4. It is pertinent to mention here that consultancy service for survey and formulation of the DPR for development of green belts (afforestations), green ways on the embankment of River Doodhganga for controlling erosion, reducing sediment load, reducing pollution and enhancing beautification as mentioned in the Action Plan submitted to Hon'ble NGT is still under process. Consequent upon framing of TOR committee by the Divisional Commissioner Kashmir EOI was uploaded for selection of the Consultants for the said project which is under appraisal with the evaluation committee.

Hence submitted for information and further necessary action at your end, please.

Yours faithfully

PCA
Singh
Under Secretary to the Govt.
Housing & UD Deptt.


District Soil Conservation Officer
District Srinagar/Ganderbal